

HIGH COURT OF JAMMU AND Kashmir
(Office of the Registrar General at Srinagar)

Notification

No: 622

Dated: **13.08.2018**

In pursuance of Government of India, Ministry of Law and Justice (Department of Justice), New Delhi's Notification No. K.13021/01/2018-US.II dated 3rd August, 2018, Hon'ble Kumari Justice Gita Mittal, took oath of office as Chief Justice of the High Court of Jammu and Kashmir, on 11th of August, 2018 at 11:45 am.



(Sanjay Dhar)
Registrar General

No: 33775-809/RS Dated: **13.08.2018**

Copy of the above forwarded to the:-

1. Joint Secretary to Government of India, Ministry of Law and Justice (Department of Justice), New Delhi.
2. Secretary General, Supreme Court of India, New Delhi.
..... for information.
3. Principal Secretary to Hon'ble the Governor of Jammu & Kashmir, Raj Bhawan, Srinagar, for information.
4. Principal Secretary to Hon'ble the Chief Justice, High Court of Jammu & Kashmir, Srinagar.
5. Secretary to Hon'ble Shri Justice _____
..... for information of their Lordship.
6. Principal Secretary to Government, General Administration Department, J&K, Srinagar.
7. Secretary to Govt., Department of L,J& PA, Govt. Of J&K, Srinagar,
..... for information.
8. Accountant General, J&K, Srinagar, for information and necessary action (copy of Notification is enclosed),
9. Registrar General, High Court of Delhi, New Delhi
10. Registrar General, High Court of _____.
11. Registrar Vigilance High Court of J&K, Srinagar,

12. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
13. Joint Registrar (Judicial/Protocol) High Court of J&K, Jammu/Srinagar.
14. Chief Accounts Officer, High Court of J&K, Srinagar,
15. Accounts Officer, High Court Wing , Jammu/Srinagar,
..... for information and necessary action.
16. Manager, Government Press, Srinagar, for publication in the next issue of the Government Gazette.
17. CPC, e - Courts Project , High Court of J&K, Srinagar for uploading the same on the website of the High Court.
18. Order file.


Registrar General